

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- †4231**  
TO BE ANSWERED ON- 27/03/2023

**SCHEMES FOR SOCIO-ECONOMIC DEVELOPMENT OF TRIBAL**

†4231. SHRI SANJAY SETH:  
SHRI DURGA DAS (D.D.) UIKEY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the names/types of the schemes being implemented by the Government/NITI Aayog to encourage investment in tribal areas along with details thereof;
- (b) the details of schemes out of these for Jharkhand;
- (c) the target being fixed by NITI Aayog for the development of tribal areas;
- (d) the types of schemes being run by the Ministry for the economic and social development of the people of tribal community; and
- (e) the number of schemes out of these for Jharkhand, the details thereof?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a) to (c):** Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Schemes related to infrastructure development in areas with tribal habitations generate local investment. The schemes under DAPST grants of various Ministries and Departments including Ministry of Tribal Affairs are implemented to achieve development in tribal habitations and for tribal communities.

**(d) to (e):** Ministry of Tribal Affairs is implementing following major schemes/programmes for welfare and socio economic development of the Scheduled Tribes (STs) in the country including Jharkhand.

- (i) Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)
- (ii) Grants under Article 275(1) of the Constitution
- (iii) Development of Particularly Vulnerable Tribal Groups (PVTGs)
- (iv) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes
- (v) Pre-Matric Scholarships to ST students
- (vi) Post Matric Scholarship to ST students
- (vii) National Overseas Scholarships for ST Candidates
- (viii) National Fellowship & Scholarship for Higher Education of ST students
  - (a) National Scholarship– (Top class) Scheme [Graduate level]
  - (b) National Fellowship for ST students
- (ix) Eklavya Model Residential Schools (EMRS)
- (x) Pradhan Mantri Jan Jatiya Vikas Mission (PMJVM)
- (xi) Support to Tribal Research Institutes (TRIs)
- (xii) Tribal Festivals, Research Information and Mass Education

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